

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

IA NO. 246 OF 2016 IN DFR NO. 1064 OF 2016

Dated: 10th May, 2016

In the matter of :

TANGEDCO

Versus

Central Electricity Regulatory Commission & Ors.

.... Appellant (s)

....Respondent(s)

ORDER

The Court has not assembled. As agreed by the parties, list the matter on **12.07.2016**.

COURT MASTER